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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.418/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name (	of the Company	Agro Chemicals & Fertili	zer Ltd.	
Under Section		14 (1)		
SI. No.			Appearing on behalf of	Signature with date

## ORDER

No one is present from either side and the case is adjourned to 03/01/2018.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)